

O.A. No. 1560/94

20.1.1995 Hon. Mr. Justice B.C. Saksena, V.C.  
Hon. Mr. K. Muthukumar, Member (A)  
For judgment in this O.A., see copy  
of the common judgment in leading  
O.A. No. 543/93 D.B. Kausar Vs.  
Comptroller and Auditor General  
of India, New Delhi and Ors. ~~del~~

*h*  
A.M.

*bol*  
V.C.

31.1.95 Judgment in leading case  
no OA 543/93 ~~Honble~~ pronounced today  
in open court by the bench of Honble Mr. T.L. Vema, SM  
and Honble Mr. K. Muthukumar, AM.

*us*  
31.1.95  
C.O.